

The Schedule to the RTE Act, 2009 provides for norms and standard for a school, which *inter alia* stipulate for all-weather school building. Under Sarva Shiksha Abhiyan programme, School Management Committees (SMCs) are trained especially on all aspects of safety and security of children in schools. Also, the guidelines on Food Safety and Hygiene for School Level Kitchen under the Mid Day Meal scheme stress on the safety aspects of procurement, storage and preparation of food items.

This Ministry has communicated the National School Safety Guidelines prepared by National Disaster Management Authority (NDMA) to all the States/UTs on 1.9.2017, for taking necessary safety measures in their schools.

National Commission for Protection of Child Rights (NCPCR) has also suggested authorities at different levels such as SMC, School Principal, School Management, Education Department and Boards, to conduct safety audits in schools.

The Central Board of Secondary Education (CBSE) has formulated and circulated detailed guidelines to its affiliated schools for safety of students in schools and prevention of accidents relating to school children. Rule 8.5 of the Affiliation Bye laws prescribes that the School should scrupulously observe prescription from the Municipal Authority/District Collectorate/Transport Department regarding drinking water, fire safety and transport precautions in the school. A certificate from the Municipal/Fire/Transport Authority regarding sanitary conditions, water/fire/transport safety should be submitted along with the application. A fresh certificate regarding fulfilment of these requirements should be obtained and submitted to the Board every five years. CBSE in its guidelines issued on 12th September, 2017 has also directed all affiliated schools to get the security/safety audit done of their premises and personnel from their respective local police station and also reiterated that all schools affiliated with CBSE strictly adhere to all the guidelines on the safety measures in schools issued by MHRD and board from time to time.

District-wise report of National School Survey

719. SHRI K.R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that twenty five lakh students took part in the national school survey conducted across the States;

(b) whether the students of classes III, V and VII from Government and Government aided schools were tested for their performance in terms of learning outcomes developed by the National Council of Educational research and Training (NCERT) in maths, languages, science and social science;

(c) whether Government is considering to prepare district-wise learning and analytical reports reflecting disaggregated learning levels; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Yes, Sir. National Achievement Survey (NAS) which was the largest ever assessment survey in the country was conducted on 13th November, 2017. The learning levels of around 22 lakh students of Classes III, V and VIII from 1.10 lakh schools across 700 districts in all 36 States and UTs were assessed. Students of Classes III and V were assessed on Reading Comprehension, Mathematics and Environmental Studies and Class VIII students were assessed on Language, Maths, Science and Social Science. This competency based assessment was based on the Learning Outcomes developed by the NCERT. Along with the test items, questionnaires pertaining to students, teachers and schools were also used.

(c) and (d) A web based application has been developed for generating the district wise learning report cards to reflect the disaggregated and detailed learning levels.

Admission of female students in IITs

720. SHRI K.R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has directed all Indian Institutes of Technology (IITs) to admit more female students and also ensure that every campus has at least 14 per cent girls in each new batch starting from 2018;

(b) whether it is also a fact that all the 23 campuses would have to abide by this directive including the Indian School of Mines;

(c) whether Government's directive is part of a larger plan to lower gender bias in IITs by increasing female representation to 20 per cent by 2026; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) With a view to improve female enrolment in the Indian Institutes of Technology (IITs), the Government has decided to increase female enrolment in the B.Tech. programmes of IITs from the current 8% to 14% in 2018-19, 17% in 2019-20 and 20% in 2020-21 by creating supernumerary seats. Necessary instructions in this regard have been issued to all the IITs for compliance.